

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 110 of 2020**

Tribunal on its own motion SUO MOTU  
Based on the News Item in Tamil Newspaper  
Dinamalar Chennai Edition dated 13.07.2020,  
"Different Decisions on the Issue of Encroachments  
- Save Aalapakkam Lake".

...Applicants

**-Vs-**

The Principal Secretary to Government,  
Public Works Department, Secretariat,  
Fort St. George,  
Chennai – 600 009 and Others

...Respondent(s)

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Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai



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**Vs**

1. The Principal Secretary to Government,  
Public Works Department, Secretariat,  
Fort St. George,  
Chennai – 600 009.
2. The Additional Chief Secretary to  
Govt. of Tamil Nadu, Revenue and  
Disaster Management Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu - 600 009.
3. The Secretary to Government of Tamil Nadu,  
Department of Environment Govt. Secretariat,  
Fort St. George,  
Chennai, Tamil Nadu – 600 009
4. Additional Chief Secretary to Govt. Of Tamil Nadu  
Municipal Administration and Water Supply Department.  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
5. The Chairman,  
Tamil Nadu Pollution Control Board  
No. 76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 600 032.
6. The District Collector, Chennai District,  
62, Rajaji Salai, fourth floor,  
Chennai, Tamil Nadu 600 001.
7. Greater Chennai Corporation,  
Rep. by its Commissioner,  
Ripon Building,  
Chennai 600 003.

...Respondents

**REPORT FILED ON BEHALF OF THE 5<sup>TH</sup> RESPONDENT**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani, D/o Jesu Rajan, Chirstian, aged about 57  
years, having my office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby  
solemnly affirm and sincerely state as follows:-

*J. Josephine Sahayarani*  
22/3/2022

**JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.**

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) in its order dated 31.01.2022 has directed inter alia as follows:

*“ Pollution Control Board is also directed to file a further report regarding improvement made on account of steps taken by them in this regard”.*

3. It is submitted that, in due compliance of the above NGT order, the DEE, Ambattur has furnished the report as follows: The Alapakkam lake was inspected by the TNPCB officials on 15.02.2022 & 10.03.2022, during inspection it was found that the Alapakkam lake is situated in S.F.No.465, 579 & 580 of Madhuravoyal Village in Madhuravoyal Taluk of Chennai District under the control of Public Works Department. The encroachments in the form of thatched roofs, tiled roofs and sheds in the S.F.No 465, 579 & 580 of Madhuravoyal Village which is classified as lake and surrounding eri ulvoi areas in Maduravoyal village. As per revenue records the Alapakkam lake is having an extent of 23.12.50 Hectare( i.e 57.12 Acres) .

The lake is filled with water in an water shed area and dhobi activity is being carried out in the southeast side of the eastern bank of the lake.. During inspection it is also found that the sewage/sullage water is being discharged into Alapakkam lake through storm water drain from Nethaji Nagar carrying sewage confluence into the lake in the eastern side of the lake.

4. It is respectfully submitted that earlier water samples were collected at Alappakam Lake on 20.11.2021 and further inspection on 15.02.2022, water samples were collected in the eastern bank side of the lake. No solid wastes dumping found however littering of wastes were noticed.

The Report of Analysis of the samples collected on 20.11.2021 and 15.02.2022 is furnished as follows:

*J. J. Ram 85*  
*22/3/2022*  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

S.No	Parameters	Sampling date		Standard for bathing water
		20.11.2021	15.02.2022	
1.	pH	7.42	7.87	6.5 – 8.5
2.	TSS (mg/L)	22	12	-
3.	TDS (mg/L)	738	706	-
4.	BOD at 27°C for 3 days (mg/L)	7	4	<3 mg/l
5.	COD (mg/L)	64	40	-
6.	Total Nitrogen (mg/L)	<1	<1	-
7.	Ammonical Nitrogen (mg/L)	<2	<2	-
8.	Dissolved Oxygen (mg/L)		6.1	>5 mg/l
9.	Faecal Coliform (MPN/100ml)	68	<1.8	-
10.	Total Coliform (MPN/100ml)	170	78	500MPN/100 ml

5. It is respectfully submitted that on comparing the report of analysis, it was observed that the water quality of lake is considerably increased. The parameters such as pH, COD, BOD, TDS, Faecal coliform, E-Coli & Total Coliform present in the water samples were compared with the tolerance limit for inland surface water subject to pollution IS:2296-1982. From the result, it is found that the water is meeting the standards prescribed by CPCB for Water source for outdoor bathing (Class B) except for the tolerance limit of BOD.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*J. J. Kumar*  
22/3/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

**BEFORE ME**

**VERIFICATION**

I, J. Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records

*J. Jesu Rajan* 85  
22/3/2022

JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMILNADU POLLUTION CONTROL BOARD,  
No.76, MOUNT SALAI, CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF THE**  
**5<sup>TH</sup> RESPONDENT – TAMIL NADU**  
**POLLUTION CONTROL BOARD**

Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai

Date: 23.03.2022

Date of Hearing: 25.03.2022

